Central Administrative Tribunal Ernakulam Bench

<u>CP(C)/180/00056/2017 in OA 938/2014</u> <u>&</u> <u>CP(C) 180/00064/2017 in OA 436/2015</u>

Tuesday, the 18th day of June, 2019

CORAM

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

CP(C)/180/00056/2017 in OA 938/2014

- 1. Sreekumari P., aged 66 years, W/o. K. Balan, Retd. Assistant Passport Officer, residing at Karuvelil Road, Mamangalam, Kochi 25.
- 2. N.V. Saramma, aged 63 years, W/o. C.N. Baby, Retd. Assistant Passport Officer, residing at House No. 29/1236, Shine Road, Vyttila Road, Kochi 682 019.
- 3. V. Santha, aged 63 years, W/o. Balachandran Retd. Assistant Passport Officer, residing at Anugrah, Vellakkat, Thamaramkulangara Road, Tripunithura, Kochi 682 301.
- 4. Rachael Kurian, W/o. Kurian, aged 63 years, Retd. Assistant Passport Officer, residing at Nellikuzhiyil House, Perumpilly PO, Mulanthuruthy, Pin 682 314.
- 5. K.K. Ambujakshy, aged 64 years, W/o. V. Mohanan Pillai, Retd. Assistant Passport Officer, residing at Kunduvelil House, Nettoor PO, Ernakulam 682 040.
- 6. M.A. Sudarsana Babu, aged 63 years, S/o. Kelan Ayyappan, Retd. Assistant Passport Officer, residing at Mukkathu Parambil, Nettoor PO, Ernakulam 682 040.
- 7. P.S. Valsamma, W/o. B. Harikrishnan, Retd. Assistant Passport Officer, residing at Muralika, Mechery Road, Poonithura PO, Kochi 682 038.
- 8. Elsy Thomas, aged 64 years, W/o. K.K. Thomas, Retd. Assistant Passport Officer, residing at Korattikunnan House, No. 895/111, Chembumukku North, Thrikkakara PO, Kochi 682 021.

- 9. K.S. Leelamani, aged 64 y ears, W/o. K.P. Ramakrishnan, Retd. Assistant Passport Officer, residing at Sreevalsam, Pandavath Road, Maraud PO, Kochi 682 304.
- 10. Jessy John, aged 62 years, W/o. John Varghese, Retd., Assistant Passport Officer, residing at Neville Cottage, Mookencheril Thiruvankulam PO, Kochi 682 305.
- 11. Eliamma Julius, aged 66 years, W/o. S. Julius, Retd. Assistant Passport Officer, residing at Shreyas Bhavanam, Veliyanad PO, Arakunnam 682 313.
- 12. C.S. Sulabha, aged 63 years, W/o. Late K.S. Raveendran, Retd. Assistant Passport Officer, residing at Thrikkarthika, Palliport Temple Road, Mamala PO, Kochi 682 305.
- 13. N.J. Mary, aged 67 years, D/o. Late Joseph, Retd. Assistant Passport Officer, residing at Neduveli House, Kumbalangi, Kochi 682 007.
- 14. D. Rajamani, aged 64 years, W/o. T.S. Muraleedhara Pai, Retd. Assistant Passport Officer, residing at Thottumadathil House, Varapuzha PO, Ernakulam 683 517.
- 15. V.A. Reghuprasad, aged 63 years, S/o. Late Achuthan, Retd. Assistant Passport Officer, residing at Veluthedath House, Pachalam, Kochi 682 012.
- L.R. Sasikumar, aged 64 years, S/o. Raghava Menon,
 Retd. Assistant Passport Officer, residing at Panampilly Nagar,
 Kochi 682 020.
- 17. V.P. Joy, aged 64 years, S/o. Philipose, Retd. Assistant Passport Officer, residing at Ambazhavelil House, Kanjiramattom PO, Ernakulam 682 315.
- 18. K. Radha, aged 64 years, W/o. P. Sreedharan Nair, Retd. Assistant Passport Officer, residing at 33/4251, Rajasree, Malaparamba PO, Kozhikode 673 009.
- 19. S. Sadananda Bhat, aged 64 years, S/o. K. Sreenivas Bhat, Retd. Superintendent, residing at 4/1114, Manjabhagavathi Lane, North Cherlai, Kochi 682 002.
- 20. A. Mary Kurian, aged 62 years, W/o. M.K. Thomman, Retd. Superintendent, residing at Marikudiyil House, Vadavucode PO, Puthencruz 682 310.

- 21. U.K. Santha, aged 63 years, W/o. K.V. Sukumaran, Retd. Superintendent, residing at Kalathra House, Andikkadavu PO, Kandakkadavu, Kochi 682 008.
- 22. C.S. Sulabha, aged 63 years, wife of late K.S. Raveendran, Retired Superintendent, residing at Thrikkarthika, Palliport Temple Road, Mamala PO, Kochi-682 305.
- 23. P. Lathikumari, W/o. L.R. Sasikumar, Passport Granting Officer, Passport Office, Thiruvananthapuram, residing at Peramana Boat Jetty Road, Vaduthala PO, Kochi 20.
- 24. K.A. Sulabha, W/o. V.V. Omanakuttan, Passport Granting Officer, Regional Passport Officer, Kochi 20, residing at Vailiparambil House, Kottapuram PO, Thrissur District. Petitioners

(By Advocate: Mr.P.Ramakrishnan)

Versus

- 1. Vijay Gokhale Secretary, Ministry of External Affairs, Patiala House Annex, Tilak Marg, New Delhi – 110 001
- 2. Prashanth Chandran, aged and father's name not known to the petitioners, Regional Passport Officer, Regional Passport Office, Panampilly Nagar, Kochi 682 036 ... Respondents

(By Advocate: Mr.S.Ramesh, ACGSC)

CP(C) 180/00064/2017

- 1. Smt. A.G. Geetha, Aged 64 years, W/o. P.N. Jagadeesan, Assistant Passport Office, Malappuram, Residing at Ponoth House, Ponoth Road, Kaloor, Cochin 682 017.
- 2. Kumari T. Omana, Aged 65 years, D/o. Late C.P. Raghavan, Assistant Passport Officer (Retired), Regional Passport Office, Panampilly Nagar, Cochin 35, Residing at Chennanattu Chira, CMC VIII, Cherthala.Petitioners

(By Advocate: Mr.Shafik M.A)

Versus

1. Vijay Gokhale Secretary, Ministry of External Affairs,

4

Government of India, New Delhi

2. Mr. Arun K. Chatterjee

Joint Secretary & Chief Passport Officer

Ministry of External Affairs

New Delhi – 1

... Respondents

(By Advocate: Mr.K.Kesavankutty, ACGSC)

These Contempt Petitions having been taken up on 18th June, 2019, this Tribunal delivered the following order on the same day:

ORDER (Oral)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mrs.Bhanulali, Regional Passport Officer, Cochin appeared before us and submitted that Pension Payment Orders in respect of all petitioners have been issued and the copies endorsed to the disbursing Banks.

2. Under the above circumstances, the petitioners need to take follow up action with the Banks. We are satisfied with the compliance of the order of this Tribunal and the Contempt Petitions are closed giving freedom to the petitioners to revive the same, if any residual benefits remain. The Regional Passport Officer is directed to inform various Banks about the directions of this Tribunal and ensure that the Banks disburse the sums due to the pensioners without further delay.

(ASHISH KALIA) JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN) **ADMINISTRATIVE MEMBER**

List of Annexures

C.P(C) 56/2017:

Annexure P1 - True copy of the common order of this Hon'ble Tribunal in O.A No.928/2014 and connected cases

Annexure P2 - True copy of legal notice dated 11.5.2017 issued to respondents

Annexure R1 - True copy of Service records of Smt.C.S.Sulabha

Annexure R2 - True copy of Fixation statement and calculation statement dated 22.1.2018

Annexure R3 - True copy of Revised PPO

Annexure R4 - Letter dated 27.11.2018

C.P(C) 64/2017:

Annexure P1 - True copy of the order dated 5.7.2016 of this Tribunal in O.A No.436/2016

Annexure P-2 - True copy of the judgment dated 6.4.2017 of the Hon'ble High Court of Kerala in O.P (CAT) No.235/2016

Annexure R-1 - True copy of PPO dated 12.4.2019 issued in favour of the 1st petitioner by the respondents.